GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UN- STARRED QUESTION NO: 1050 TO BE ANSWERED ON 07.02.2020

MAHILA SHAKTI KENDRA

1050. SHRI S. VENKATESAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has introduced Mahila Shakti Kendra (MSK) scheme to empower rural women through community participation in all the districts of the country, State/UT-wise;
- (b) if so, the details thereof along with the funds earmarked and released for each district, State/UT-wise including Tamil Nadu;
- (c) whether the Government has established MSKs in the districts of Tamil Nadu including Madurai, if so, the details thereof; and
- (d) if not, the reasons therefor and the time by which these MSKs are likely to be set up along with the criteria set for establishing such MSKs in the district?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) Mahila Shakti Kendra (MSK) Scheme, under Ministry of Women and Child Development, was approved in November, 2017 as a centrally sponsored scheme to empower rural women through community participation. The scheme aims to facilitate inter-sectoral convergence of schemes and programs meant for women both at the Central and State/UT level. The scheme envisages community engagement through College Student Volunteers in 115 aspirational districts as part of block level initiatives; District Level Centre for Women (DLCW) in 640 districts to facilitate women centric schemes and provide foothold for BBBP scheme; State Resource Centre for Women to support respective government in implementation of women centric schemes/programs and also function as Project Management Unit for BBBP Scheme with separate funds allocated for State/UT level activities.
- (b) Central share of funds is released component wise to all States/UTs. Grant in Aid (GIA) released State/UT-wise under Mahila Shakti Kendra Scheme including Tamil Nadu is at **Annexure**.
- (c) District level Centre for Women (DLCW) has been set up in 14 districts out of 32 approved districts in Tamil Nadu namely, Salem, Chennai, Cuddalore, Virudhanagar, Perambalur, Villupuram, Namakkal, Thiruvannamalai, Trichy, Thiruvallur, Ariyalur, Thanjavur, Theni and Vellore.
- (d) As per MSK Scheme guidelines, at the district level, District Level Task force with District Collector/District Magistrate as the Chair acts as the Selection Committee for recruitment of DLCW staff. As per the information provided by the State Government of Tamil Nadu, setting up of DLCWs was delayed in Tamil Nadu due to local body elections and the subsequent imposition of Model Code of Conduct due to Parliamentary elections.

Annexure

Statement referred to in reply to Part (b) of LokSabha Un-starred Question No. 1050 to be answered on 07.02.20 regarding Mahila Shakti Kendra scheme including the State of Tamil Nadu:

Central Share of GIA released to States/UTs under Mahila Shakti Kendra Scheme (Amt in Rs. Lakh)				
SI. No.	Name of State/U.T's	Release 2017-18	Release 2018-19	Release 2019-20
1	Andaman & Nicobar	10.9	0	20.58
2	Andhra Pradesh	7.39	277.2	21.13
3	Arunachal Pradesh	0	151.35	38.61
4	Assam	980	0	81.51
5	Bihar	1022.2	25.83	48.62
6	Chandigarh	10.9	33.44	14.03
7	Chhattisgarh	863.19	7.28	35.41
8	Dadra & Nagar Haveli	10.9	0	10.48
9	Daman & Diu	10.9	6.15	19.90
10	Delhi (UT)	0	0	Nil
11	Goa	0	0	11.42
12	Gujarat	49.1	214.64	17.16
13	Haryana	0	6.91	Nil
14	Himachal Pradesh	0	137.45	12.87
15	Jammu and Kashmir	22.5	241.71	13.71
16	Jharkhand	1776.36	0	29.71
17	Karnataka	10.8	169.83	62.92
18	Kerala	0	74.26	34.32
19	Lakshadweep	10.9	0	4.83
20	Madhya Pradesh	0	479.02	31.46
21	Maharashtra	0	144.63	22.88
22	Manipur	137.34	33.21	4.29
23	Meghalaya	61.31	158.85	25.74
24	Mizoram	117.82	166.77	17.16
25	Nagaland	95.13	221.57	80.76
26	Odisha	0	737.95	37.18
27	Puducherry	54.06	9.18	14.30
28	Punjab	0	87.5	7.30
29	Rajasthan	74.9	278.24	25.14
30	Sikkim	0	99.85	4.29
31	Tamil Nadu	36.18	227.86	105.81
32	Telangana	13.2	288.62	11.26
33	Tripura	19.9	125.5	Nil
34	Uttar Pradesh	0	362.13	17.16
35	Uttarakhand	18.89	226.14	31.21
36	West Bengal	24.37	453.62	31.46